

for rehabilitation of the slum dwellers at other locations, However, due to non-availability of alternate facilities, encroachment removal and rehabilitation have not been feasible so far.

[English]

Imports of Vioscse Yarn

3600 SHRI RAMASHRAY PRASAD SINGH : Will the Minister of TEXTILES be pleased to state

(a) Whether the Government have any proposal to start imoort of viscose yern from Australia and New Zealand: and

(b) if so, the details herefor?

THE MINISTER OF STATE FOR TEXTILES (SHRI G. VENKAT SWAMY): (a)and (b). Under the current Export -Import policy, the import of Viscose yarn is allowed freely including form Australia and New Zealand.

Short Term Foreign Debt

3601. PROF UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state :

(a) the amount of short -term foreign debt as on October 31.1993 inclding debt upto two years duration :

(b) wheter the Government have embarked on a programme to reduce short -term foerign debt: :and

(c) if so . the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-

MENTARY AFFAIRS (DR. ABRAH ARMED): (a) The amount of short -term foreign debt as on 30/9/18093 (provisional), is as follows :

<i>(US Million)</i>	
1. NRI And FC(BAndC)Deposits	2467
2. Others (Upto one year)	2445
Total	4912

Short term debt is defined as debt upto one years maturity as recommended of India . which in turn , abopted the internationally accepted definition Government and the Reserve Bank of india do not compile aggregate estimates of with a maturity of between 1 and 2 years.

(b)and(c). Yes. Sir: As result .short term debt has been reduced over the last three years as follows:

<i>(uss million)</i>	
31st March 1991	8539
31st March 1992	7073
31st March 1993	6246

Minimum support price for Various kinds of Tobacco

3602. SHRI SOBHANADREESWARA RAO VADDE:Will the Minister of COMMECRCE be pleased to state:

(a) the area in which country's tobacco used for cigars, beedies, sniff chewing has been grown during each of the last three years; state-wise;

(b) the average price realised for each

of these varieties of tobacco during the above period;

(c) whether the farmers who grow these varieties of tobacco are requesting the Union Government to include these tobaccos under the purview of Tobacco Board and fix minimum support prices for them also; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) State-wise area in which tobacco used for cigar, beedies, snuff, chewing ect. (Non-Verginia types) were grown during the last three year.

(areas in thousand hectares)

State	1989-90	1990-91	1991-92
Andhra Pradesh	72.8	68.1	69.5
Assam	2.9	2.6	2.2
Bihar	15.5	15.3	15.2
Gujarat	112.6	109.6	85.3
Haryana	0.1	0.2	Negligible
Himachal Pradesh	0.10	10.1	0.1
Jammu & Kashmir	0.1	Negligible	Negligible
Karnataka	32.4	27.1	33.1
Kerala	0.4	0.3	0.3
Madhya Pradesh	1.21	1.1	1.0
Maharashtra	9.2	10.1	9.7
Meghalaya	0.7	0.7	0.7

(areas in thousand hectares)

State	1989-90	1990-91	1991-92
Mizoram	0.9	0.8	1.0
Orissa	15.2	15.0	15.1
Rajasthan	3.6	2.9	1.9
Tamil Nadu	7.3	10.4	5.8
Tripura	0.7	0.7	0.7
Uttar Pradesh	15.8	15.0	15.1
West Bengal	11.7	11.7	13.2
Total	303.2	219.7	269.9

(b) Authentic data on average prices realised for these varieties is not available.

(c) and (d) The question of bringing Non-FCV tobacco also under the Tobacco Board has been considered by Govt. and it has been decided that the amendments to the Tobacco Board Act may be so made that the Tobacco Board initially comes only to provide marketing support to this sector in identified areas.

Loan by Financial Institutions

3603. SHRIMATI SHEELA GAUTAM: Will the Minister of FINANCE be pleased to state :

(a) the amount of financial assistance sanctioned by the financial institutions to the industrial units located in backward areas of the country during the last three years; and

(b) the amount actually disbursed to these units during the above period?

THE MINISTER OF STATE THE MINISTRY OF FINANCE AND MINISTER OF THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR.ABRAR AHMED): (a) and (b). The Industrial Development Bank of India IDBI has reported that the assistance sanctioned and disbursed to the units in backward areas by Financial Institutions (Industrial Development Bank of India, Industrial Finance Corporation of India Ltd., Industrial Reconstruction Bank of India, Industrial Credit and Investment Corporation of India and the Small Industries Development Bank of India) during the last three years was as under:

Year	Sanctions	Disbursements.
1990-01	5872.7	3531.5

1991-92	6045.6	4253.8
1992-93	6876.3	4829.0

[Translation]

Loan Recovery from Private Companies

3604. SHRI RAM TAHAL CHOUHDURY: Will the Minister of FINANCE be pleased to state:

(a) the amount of loan disbursed to private companies by each of the public sector banks during the last two years:

(b) the amount of loan outstanding against these companies; and

(c) the steps taken or proposed to be taken by the Government to ensure timely recovery of loan from such companies?

THE MINISTER IN STATE OF THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). The Reserve Bank of India (RBI) has reported that the aggregate amount of limits sanctioned by public sector banks to private sector and balances outstanding as on last Friday of June, 1992 and June, 1993 was as under:

Year	(Rs./Crore)	
	Total Limits	Total Outstanding
June, 1992	27160	20374
June, 1993	31677	23686

Above information is based on quarterly data relating to limits sanctioned and balances outstanding in respect of parties